## (82)

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/64/2017

NAME OF THE PETITIONER

: MATHEW M. MATHEW & 1 ORS

NAME OF THE RESPONDENTS

: DUROFLEX PRIVATE LTD & 10 ORS

**SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Goraineth Memon Reshul Christishun

Petablene

<u>ORDER</u>

Counsel for petitioner present. He is directed to send private notice to the respondents for appearance and submissions on the next date of hearing and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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